

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 208**  
**(IB)-1071(ND)2018**  
**IA/2605/2020**

**IN THE MATTER OF:**

**M/s. State Bank Of India**

**... Applicant/Petitioner**

**Vs.**

**M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC Code, 2016**

**Order delivered on 11.09.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator : Mr. Sanjay Kr. Aggarwal, Mr. Vishnu Kumar,  
Adv.**

**For the Respondent : Mr. S.K Nanda, Adv.**

**ORDER**

Renotify this case on 23<sup>th</sup> September, 2020

— Sd —

**(L.N. GUPTA)  
MEMBER (T)**

— Sd —

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**